

(9)

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

O.A. No. 2104/99

New Delhi: this the 14th day of September, 2000.

HON'BLE MR. S. R. ADIGE, VICE CHAIRMAN (A).

HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Neerpal Singh,
S/o Shri Jaipal Singh,
R/o Village & PO Saini,
Distt. Meerut (UP)

.....Applicant.

(By Advocate: Shri V. P. Trikha)

Versus

1. Union of India,
through Secretary,
Ministry of Power,
Shram Shakti Bhawan,
Rafi Marg,
New Delhi - 1

.....

2. The Chairman,
Central Electricity Authority,
Sewa Bhawan,
R.K.Puram,
New Delhi - 66

3. Ms. Suman Bala,
Junior Engineer,
Central Electricity Authority,
Sewa Bhawan,
R.K.Puram,
New Delhi - 66

4. Sh. A. S. Sabharwal,
Junior Engineer,
Central Electricity Authority,
Sewa Bhawan,
R.K.Puram,
New Delhi - 66

.....Respondents.

(By Advocate: Shri D. S. Mahendru)

ORDER

Mr. S. R. Adige, VC (A):

Heard both sides.

2. Applicant has not denied in rejoinder the specific averment of respondents in their reply that pursuant to CAT's order dated 8.3.99 in OA No. 1544/98 filed earlier by him, applicant was

again interviewed, but was not empanelled as JE because he failed to secure the minimum qualifying marks for empanelment.

3. In the result, the OA fails and is dismissed. No costs.

A.Vedavalli
(DR.A.VEDAVALLI)
MEMBER (J)

S.R.Adige
(S.R.ADIGE)
VICE CHAIRMAN (A).

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